

(10)

Bench I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P (IB) NO. 240/KB/2017  
Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Present: Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 31<sup>st</sup> August 2017, 11.30 A.M

Name of the Company	West Bengal Essential Commodities Supply Corporation Ltd		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1.	Arun Gupta, FCA	Financial Creditor	Arun Gupta 31/8/2017
2.	S. M. Gupta, FCS	On behalf of RBL	
②	Mr. R. C. Prusti, Adv	UBOT	31/8/2017
④	Mr. A. K. Mitra, Adv		
⑤	Mr. Manini Kabi, Adv		

ORDER

Ld. Pr.CS on behalf of Resolution professional and the Ld. Counsel on behalf of financial creditor are present.

Ld. Pr. CS appearing on behalf of Resolution Professional has filed the progress report wherein it is stated that the next CoC meeting is scheduled to be held on 01/09/2017. Progress Report may be taken on record.

List the matter on 15/09/2017.

*Sd*  
(Jinan K.R.)  
Member (J)

*Sd*  
(Vijai Pratap Singh)  
Member (J)